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SLP(C)No. 14735 OF 2002  
ITEM No.40&42

Court No.10

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14735/2002

(From the judgement and order dated 24/07/2002 in WA 2209/02  
of The HIGH COURT OF MADRAS)

SECRETARY TO GOVT.,TAMIL NADU & ANR.

Petitioner (s)

VERSUS

K. VINAYAGAMURTHY

Respondent (s)

(With prayer for interim relief)

( With Appln(s). for exemption from filing c/c of the impugned Judgment )  
With

SLP(C)No.15724/2002,SLP(C)No.15725/2002,SLP(C)No.15726/2002,  
SLP(C)No.15727/2002,SLP(C)No.15728/2002 and 115826/2002

(With prayer for interim relief)

( With Appln(s). for exemption from filing c/c of the impugned Judgment )

Date : 16/08/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. K.K.Venugopal,Sr.Adv.  
In 14735,15726: Mr. Muthu KUMar,AAG.Tamilnadu.  
Mr. P.N. Ramalingam,Adv.

In 15728 Mr. V.A.Mohta,Sr.Adv.  
Mr. P.N.Ramalingam,adv.

In 15725: Mr. C.S.Vaidyanathan,Sr.Adv.  
Mr. P.N.Ramalingam,adv.

In 115724: Mr. P.N.Misra,Sr.Adv.  
Mr. P.N.Ramalingam,adv.

Mr. Ranjeet Singh,Sr.Adv.  
Mr. R.K.Sharma,adv.  
Mr. Veda B.Singh,adv.

In 15826: Mr. S.Sivasubramaniam,Sr.Adv.  
Mr. R.Nedumaran,adv.

For Respondent (s) Mr. P.Chidambaram,Sr.Adv.  
in 15728 and Mr. R.Anand Padmanabhan,adv.  
Caveator in other Mr. K.Ramu R.Vidhulhalai,adv.  
SLPs. Mr. Ravindran R.Bhaskar,adv.  
Ms. Amritha Sarayoo,adv.  
Mr. Pramod Dayal Ramakrishna Prasad,adv.

In 14735&115726: Mr. K.M.Vijayan, Sr. Adv.  
Mr. J. Pathiraj, adv.  
Mr. K.V. Mohan, Adv.  
  
Mr. A.K. Ganguli, Sr. Adv.  
Mr. P.R. Kovilanpoongkuntran, adv.  
Mr. V. Krishnamurthy, adv.

In WP 27522, 25775, 25776, Mr. R. Mohan, Sr. Adv.  
25777, 25778, 25780, 25783, Mr. M.A. Chinaswamy, adv.  
25784, 25785, 2578602:

For Caveator: Mr. Janath Muthraj, adv.  
Mr. T.N. Rao, adv.

For caveator: Mr. S. Sivasubramaniam, Sr. Adv.  
Mr. R. Nedumaran, adv.

For res. Mr. L. Sundaresan, adv.  
Mr. K.K. Mani, adv.  
Ms. Manika Tripathy, adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

List all the matters on 19.8.2002 before a Bench  
presided over by Hon'ble Mr. Justice G.B. Pattanaik.

.SP1

(Suman Wadhwa)  
Court Master

(S. Malkani)  
Court Master